

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF BELLA JEWELRY PRIVATE LIMITED**

| <b>RELEVANT PARTICULARS</b> |   |  |
|-----------------------------|---|--|
| 1.                          | Name of corporate debtor  | <b>BELLA JEWELRY PRIVATE LIMITED</b>   |
| 2.                          | Date of incorporation of corporate debtor   | July 19, 2006  |
| 3.                          | Authority under which corporate debtor is incorporated / registered   | RoC-Mumbai   |
| 4.                          | Corporate Identity No. / Limited Liability Identification No. of corporate debtor   | U27205MH2006PTC163163  |
| 5.                          | Address of the registered office and principal office (if any) of corporate debtor  | Unit No 504 Seepz ++ Block II, Seepz Jogeshwari Link Road, Andheri East, Mumbai- 400096  |
| 6.                          | Insolvency commencement date in respect of corporate debtor   | November 22, 2022(Date of receipt of order by the IRP being November 28, 2022)   |
| 7.                          | Estimated date of closure of insolvency resolution process  | May 21, 2023   |
| 8.                          | Name and registration number of the insolvency professional acting as interim resolution professional                                 | <b>Name:</b> Sanjay Vasant Samudra<br><b>Reg. No.:</b> IBBI/IPA-001/IP-P-02325/2021-2022/13607   |
| 9.                          | Address and e-mail of the interim resolution professional, as registered with the Board   | <b>Registered Address:</b> Ground Floor C Block, Bld No. 23, Ambar Prasad General Arun Kumar Vaidya Nagar Bandra Reclamation Bandra West Near Lilawati Hospital Mumbai Suburban, Maharashtra-400050<br><b>Registered Email-id:</b> <a href="mailto:samudrasvs@gmail.com">samudrasvs@gmail.com</a>                          |
| 10.                         | Address and e-mail to be used for correspondence with the interim resolution professional   | <b>Correspondence Address:</b><br>Ground Floor C Block, Bld No. 23, Ambar Prasad General Arun Kumar Vaidya Nagar Bandra Reclamation Bandra West Near Lilawati Hospital Mumbai Suburban, Maharashtra-400050<br><b>Correspondence Email-id:</b> <a href="mailto:cirp.bellajewelry@gmail.com">cirp.bellajewelry@gmail.com</a> |
| 11.                         | Last date for submission of claims  | December 12,2022,being the 14 <sup>th</sup> day from the date of appointment of IRP( date of receipt of order by IRP is November 28, 2022)   |
| 12.                         | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Nil  |
| 13.                         | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | Not Applicable   |
| 14.                         | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:   | Web link for downloading the form:<br><a href="http://www.ibbi.gov.in/downloadforms.html">www.ibbi.gov.in/downloadforms.html</a>   |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the BELLA JEWELRY PRIVATE LIMITED vide order no. C.P.(IB)-846(MB)/2022 dated November 22, 2022(date of receipt of order by IRP is November 28, 2022).

The creditors of BELLA JEWELRY PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 12th December, 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA. - NA

**Submission of false or misleading proofs of claim shall attract penalties.**

**Date:** November 30, 2022

**Place:** Mumbai



*Sanjay V. Samudra*

Sanjay Vasant Samudra  
Interim Resolution Professional

In the matter of Bella Jewelry Private Limited

Registration Number: IBBI/IPA-001/IP-P-02325/2021-2022/13607